



NOTIFICATION No. 25 / 2018

The Government in G.O.Ms.No.297, Home (Courts-III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of Sub Court at Lalgudi in Tiruchirappalli District.

Thiru. M.Sivaprakasam, III Additional Sub Judge, Tiruchirappalli, is transferred and posted as Sub Judge, Lalgudi, Tiruchirappalli District, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 09.02.2018.

R. J. M.
09/02/18
REGISTRAR GENERAL

To

1. Thiru. M.Sivaprakasam, III Additional Sub Judge, Tiruchirappalli.
2. The III Additional Sub Judge, Tiruchirappalli.
3. The Principal District Judge, Tiruchirappalli.
4. The Chief Judicial Magistrate, Tiruchirappalli.
5. The Principal Sub Judge, Tiruchirappalli.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Treasury Officer, District Treasury, Tiruchirappalli.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.

11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
32. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
33. The Technical Director,-NIC, High Court, Madras.
34. The Record Keeper, A.D. Records, High Court, Madras.

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R.O.C.No.9383-A/2018-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges – Transfer and postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 25 / 2018, dated: 09.02.2018.

Thiru. M.Sivaprakasam, III Additional Sub Judge, Tiruchirappalli, who has been transferred and posted as Sub Judge, Lalgudi in the newly sanctioned court, vide High Court's Notification cited above, is required to handover charge of his post to the II Additional Sub Judge, Tiruchirappalli, on 10.02.2018 A.N., and assume charge of the his new post on 11.02.2018 A.N. (Sunday).

As the inauguration of the Sub Court at Lalgudi, Tiruchirappalli District, is scheduled to be held on 11.02.2018 A.N. (Sunday), Thiru. M.Sivaprakasam, is required to report to the Principal District Judge, Tiruchirappalli, on 10.02.2018 A.N., in connection with the inauguration of the said newly sanctioned Court.

The II Additional Sub Judge, Tiruchirappalli, is required to hold full additional charge of the post of III Additional Sub Judge, Tiruchirappalli, until further orders.

HIGH COURT, MADRAS.

DATED: 09.02.2018.

R. J. M.
09/02/2018
REGISTRAR GENERAL

To

1. Thiru. M.Sivaprakasam, III Additional Sub Judge, Tiruchirappalli.
2. The III Additional Sub Judge, Tiruchirappalli.
3. The II Additional Sub Judge, Tiruchirappalli.
4. The Principal District Judge, Tiruchirappalli.
5. The Chief Judicial Magistrate, Tiruchirappalli.
8. The Principal Sub Judge, Tiruchirappalli.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Treasury Officer, District Treasury, Tiruchirappalli.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.